

DIVISION BENCH
COURT - II

S-6

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/922(KB)2020
IA(I.B.C)/874(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH APRIL 2024

IN THE MATTER OF	M/S MANAVTA TRADE-LINK PRIVATE LIMITED VS DEEPRAJ VINIMAY PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Udit Agarwal, Adv.

] For the Liquidator

ORDER

1. Ld. Counsel appearing on behalf of the liquidator present.
2. **IA(I.B.C)/874(KB)2024:**
 - a. This IA has been filed by the Liquidator to place on record the Progress Report, which is placed at page no. 12 onwards of the application. This IA is supported by an affidavit which is placed at page no. 9 onwards of the application. The 5th Progress Report is taken on record, and this IA is accordingly **allowed** and **disposed of**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.